

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/MP/2016

Subject : Petition seeking directions for preparation of UI account for under-drawl against collective transactions within specified time and for that payment of UI charges in terms of the Central Commission Regulations read with the Regulations of the State Commission.

Date of hearing : 30.6.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Rajasthan Steel Chamber

Respondents : Rajasthan Vidyut Prasaran Nigam Limited & 5 Others

Parties present : Shri Anand K. Ganeshan, Advocate RSC
Ms. Swapna Seshadri, Advocate, RSC
Shri S.K. Agarwal, Advocate, Rajasthan Dicoms
Shri S.P. Das, Advocate, Rajasthan Dicoms
Shri Manoj Kr. Sharma, Advocate, RVPNL
Shri Pradeep Mishra, Advocate, RVPNL
Shri Umesh Sharma, RVPN

Record of Proceedings

Learned counsel for Rajasthan Discoms submitted that the petitioner has not served copy of the petition on Rajasthan Discoms and requested the Commission to direct the petitioner to serve copy of the petition on the Rajasthan Discoms. Learned counsel for Rajasthan Discoms requested for time to file reply to the petition.

2. Learned counsel of the petitioner submitted that the copy of the petition has already been served on the respondents by speed post.

3. The Commission directed the petitioner to serve copy of the petition on the learned counsel for Rajasthan Discoms immediately. The Commission directed Rajasthan Discoms to file their replies as a last chance by 22.7.2016 with an advance copy to the petitioner who may file rejoinder, if any, by 29.7.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.



4. The Commission observed that the parties should explore the possibility to mutually sort out the issue in the meantime.

5. The matter listed for hearing on 9.8.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

